

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1894
TO BE ANSWERED ON 06.12.2024

FOOD SECURITY FOR PREGNANT WOMEN

1894. SHRI K SUDHAKARAN:
ADV DEAN KURIAKOSE:
SHRI SASIKANTH SENTHIL:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government is aware that restricting maternity benefits under the Pradhan Mantri Matru Vandana Yojana (PMMVY) to one or two children per family contravenes the National Food Security Act (NFSA), which mandates these benefits to all pregnant women and if so, the details thereof;
- (b) whether the Government has any plans to extend maternity benefits to all pregnant women as stipulated under the NFSA and if so, details thereof and the timeline for implementation;
- (c) whether the Government proposes to increase the current benefit amount of Rs.6000 per child in line with inflation and if so, the details thereof and if not, the reasons therefor; and
- (d) the details of the budget allocation and utilisation of funds for providing nutritious food to all pregnant women in the country during the last ten years State-wise including Kerala?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c) The National Food Security Act, 2013 (NFSA) provides that subject to such schemes as may be framed by the Central Government, every Pregnant Women & Lactating Mother (PW&LM), except those who are in regular employment with the Central Government or State Government or Public Sector Undertaking or those who are in receipt of similar benefits under any law for the time being in force, shall be entitled to maternity benefit of not less than rupees six thousand, in such instalments as may be prescribed by the Central Government.

The Ministry of Women and Child Development has notified Pradhan Mantri Matru Vandana Yojana Rules, 2022 (PMMVY Rules) under sub-section 3 of Section 39 of NFSA on 22nd December, 2022. The PMMVY Rules were also laid on the Table of Lok Sabha and Rajya Sabha on 3rd February, 2023 and 8th February, 2023 respectively.

Under Pradhan Mantri Matru Vandana Yojana (PMMVY), maternal benefit of ₹5,000/- is provided to eligible Pregnant Women & lactating Mothers (PW&LM) during the period of pregnancy and lactation. The eligible beneficiary also receives the remaining cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹6,000/-.

Normally, the first pregnancy of a woman exposes her to new kinds of challenges and stress factors. Hence, the scheme provides support to the mother for safe delivery and immunization of her first child. Under Mission Shakti, w.e.f. 01.04.2022, to promote positive behavioural change towards girl child, the maternity benefits of ₹6000 is also provided to beneficiaries for second child subject to condition that the second child is a girl.

No proposal to extend benefits under PMMVY to all pregnant women is under consideration of the Ministry of Women and Child Development.

(d) Every pregnant women & lactating mother are entitled to meal, free of charge, during pregnancy and six months after child birth through the Anganwadi, so as to meet the nutritional standards specified in schedule of NFSA Act. These foodgrains are being allocated to the states through the Wheat Based Nutritional Programme (WBNP) wherein foodgrains are (Wheat/Rice/Coarse grains (Millets)) are allocated to the States/UTs through the Department of Food & Public Distribution for use as Supplementary Nutrition at NFSA rates. The State/UT-wise, including Kerala, details of the funds released and utilisation reported in the country during the financial years 2016-17 to 2023-24 are **Annexed**.

Annexure

Statement referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 1894 for answer on 06.12.2024 raised by Shri K Sudhakaran, Adv Dean Kuriakose and Shri Sasikanth Senthil regarding 'Food Security to Pregnant Women'

State/UT-wise and Year-wise details of Central share of funds released and utilization reported under Supplementary Nutrition Programme (SNP) during the financial years 2016-17 to 2023-24

(Rupees in Crores)

Sl. No.	State/UTs	2016-17		2017-18	
		Released	Utilized	Released	Utilized
1	ANDHRA PRADESH	3.15	310.90	315.97	294.20
2	BIHAR	5.25	518.39	537.42	599.80
3	CHHATTISGARH	224.62	254.87	257.25	229.05
4	GOA	5.91	8.85	10.11	10.07
5	GUJARAT	361.63	464.24	384.97	380.13
6	HARYANA	71.31	55.39	39.46	36.05
7	JHARKHAND	287.23	287.23	253.47	253.47
8	KARNATAKA	339.15	447.02	560.09	500.09
9	KERALA	83.06	109.87	109.77	109.77
10	MADHYA PRADESH	557.79	668.31	667.76	676.23
11	MAHARASHTRA	320.53	-47.12	414.46	587.19
12	ODISHA	255.20	342.81	473.16	443.59
13	PUNJAB	31.25	22.62	52.82	8.09
14	RAJASTHAN	330.46	390.38	349.32	366.61
15	TAMIL NADU	260.18	282.61	331.87	332.11
16	TELANGANA	174.19	174.73	181.31	190.06
17	UTTAR PRADESH	1607.84	1662.04	1293.54	777.77
18	WEST BENGAL	304.62	540.66	676.98	813.25
19	DELHI	75.51	41.63	40.51	7.64
20	PUDUCHERRY	17.02	17.02	8.51	8.51
21	HIMACHAL PRADESH	46.62	46.62	57.96	57.96
22	JAMMU & KASHMIR	40.35	-8.79	40.35	-31.95
23	UTTARAKHAND	46.49	84.69	152.12	167.34
24	ANDAMAN & NICOBAR ISLANDS	2.63	2.63	2.85	2.85
25	CHANDIGARH	1.90	1.90	5.92	5.92
26	DADRA & NAGAR HAVELI	2.04	2.04	1.30	1.30
27	DAMAN & DIU	1.74	1.74	1.31	1.31
28	LAKSHADWEEP	0.68	0.68	0.85	0.85
29	ARUNACHAL PRADESH	40.53	35.67	40.35	34.36
30	ASSAM	179.21	136.00	315.55	171.14
31	MANIPUR	5.00	-5.09	52.44	33.23
32	MEGHALAYA	111.85	124.28	122.39	123.07
33	MIZORAM	21.57	16.96	15.39	11.40
34	NAGALAND	106.11	107.09	70.00	64.23
35	SIKKIM	6.44	4.71	4.81	1.81
36	TRIPURA	40.11	38.17	64.57	67.50
TOTAL		6800.65	7141.77	7906.90	7335.97

Rupees in Crores)

Sl. No.	State/UTs	2018-19		2019-20	
		Released	Utilized	Released	Utilized
1	ANDHRA PRADESH	373.54	364.12	327.26	355.07
2	BIHAR	769.88	743.01	761.01	771.38
3	CHHATTISGARH	242.80	202.53	209.31	297.03
4	GOA	8.60	8.45	8.26	8.32
5	GUJARAT	320.52	233.92	336.72	405.42
6	HARYANA	73.05	41.95	42.05	42.95
7	JHARKHAND	290.83	273.73	229.59	218.07
8	KARNATAKA	435.89	387.60	426.58	517.28
9	KERALA	107.85	130.07	140.85	138.36
10	MADHYA PRADESH	640.89	652.10	715.35	696.50
11	MAHARASHTRA	1065.35	765.57	789.49	798.87
12	ODISHA	434.51	448.26	494.67	500.69
13	PUNJAB	37.44	53.27	53.47	35.17
14	RAJASTHAN	349.51	296.00	299.14	282.32
15	TAMIL NADU	372.71	368.39	373.42	369.19
16	TELANGANA	220.46	213.99	225.20	213.26
17	UTTAR PRADESH	1045.79	1502.32	1486.86	1530.36
18	WEST BENGAL	680.47	678.72	598.62	777.38
19	DELHI	34.75	56.09	44.26	63.27
20	PUDUCHERRY	0.00	0.00	0.00	0.00
21	HIMACHAL PRADESH	69.76	69.58	76.56	61.52
22	JAMMU & KASHMIR	21.29	73.30	23.41	43.17
23	UTTARAKHAND	136.13	154.24	133.08	154.85
24	ANDAMAN & NICOBAR ISLANDS	3.70	2.98	3.27	3.27
25	CHANDIGARH	7.70	7.70	7.06	7.06
26	DADRA & NAGAR HAVELI	1.69	1.69	1.86	1.86
27	DAMAN & DIU	1.70	1.70	1.40	1.40
28	LAKSHADWEEP	1.00	1.00	0.55	0.55
29	ARUNACHAL PRADESH	44.11	44.71	23.33	40.06
30	ASSAM	305.97	340.51	495.42	627.08
31	MANIPUR	71.34	44.65	49.80	43.65
32	MEGHALAYA	123.64	123.64	115.83	114.57
33	MIZORAM	18.43	18.17	20.41	20.41
34	NAGALAND	82.31	69.07	73.90	79.68
35	SIKKIM	4.51	4.84	2.91	4.88
36	TRIPURA	77.82	77.82	70.28	69.62
TOTAL		8475.92	8455.69	8661.18	9294.52

(Rupees in Crores)

Sl. No.	State/UTs	2020-21		2021-22	
		Released	Utilized	Released	Utilized
1	ANDHRA PRADESH	371.36	396.21	382.68	397.43
2	BIHAR	856.08	922.49	883.69	924.32
3	CHHATTISGARH	245.93	262.23	267.72	242.53
4	GOA	8.59	8.23	4.41	4.79
5	GUJARAT	336.72	505.26	505.26	447.68
6	HARYANA	59.19	96.31	59.19	46.02
7	JHARKHAND	260.34	136.10	175.95	57.88
8	KARNATAKA	410.00	584.45	581.02	612.34
9	KERALA	130.50	171.11	190.83	189.05
10	MADHYA PRADESH	744.06	553.39	553.39	554.13
11	MAHARASHTRA	663.31	861.47	1052.39	989.46
12	ODISHA	502.99	504.34	494.54	455.01
13	PUNJAB	43.41	56.40	45.30	44.28
14	RAJASTHAN	348.94	367.03	313.99	434.25
15	TAMIL NADU	390.22	371.67	363.37	398.14
16	TELANGANA	215.22	251.39	246.81	257.78
17	UTTAR PRADESH	1390.64	888.00	1390.64	1531.97
18	WEST BENGAL	658.48	316.60	329.24	796.47
19	DELHI	65.40	71.79	78.25	70.56
20	PUDUCHERRY	0.00	0.85	0.00	5.21
21	HIMACHAL PRADESH	69.20	70.24	57.66	55.74
22	JAMMU & KASHMIR	46.30	35.12	34.59	45.76
23	UTTARAKHAND	146.29	152.76	152.76	157.35
24	ANDAMAN & NICOBAR ISLANDS	4.06	4.06	2.03	2.33
25	CHANDIGARH	6.33	6.33	7.03	14.81
26	DADRA. & NAGAR HAVELI & DAMAN & DIU	4.10	4.10	4.10	4.06
27	LADAKH	5.54	5.54	2.77	2.77
28	LAKSHADWEEP	0.91	0.91	1.46	1.71
29	ARUNACHAL PRADESH	37.08	37.68	47.26	38.45
30	ASSAM	544.96	697.60	697.60	733.79
31	MANIPUR	106.97	66.68	85.89	78.17
32	MEGHALAYA	116.49	112.25	110.51	113.50
33	MIZORAM	22.88	22.88	18.63	18.37
34	NAGALAND	82.33	82.33	82.33	82.33
35	SIKKIM	3.36	5.18	3.03	4.92
36	TRIPURA	65.03	72.62	68.83	58.78
TOTAL		8963.22	8701.60	9295.17	9872.16

(Rupees in Crores)

Sl. No.	State/UTs	2022-23		2023-24	
		Released	Utilized	Released	Utilized
1	ANDHRA PRADESH	406.38	314.59	327.40	Utilization Certificate Not Due
2	BIHAR	951.94	883.68	897.23	
3	CHHATTISGARH	264.50	273.18	285.43	
4	GOA	6.88	8.25	5.66	
5	GUJARAT	616.22	264.79	767.26	
6	HARYANA	49.53	52.68	49.47	
7	JHARKHAND	166.47	385.24	356.22	
8	KARNATAKA	581.02	491.94	434.93	
9	KERALA	208.30	152.57	161.95	
10	MADHYA PRADESH	521.48	525.90	454.73	
11	MAHARASHTRA	1021.76	984.05	909.42	
12	ODISHA	449.42	474.13	452.30	
13	PUNJAB	65.68	86.68	140.47	
14	RAJASTHAN	627.96	487.60	614.61	
15	TAMIL NADU	383.59	406.60	489.78	
16	TELANGANA	284.29	238.61	237.73	
17	UTTAR PRADESH	1889.49	1744.26	1488.07	
18	WEST BENGAL	654.12	927.69	714.18	
19	DELHI	83.41	87.73	87.33	
20	PUDUCHERRY	0.00	4.64	2.62	
21	HIMACHAL PRADESH	51.70	70.97	62.69	
22	JAMMU & KASHMIR	69.47	40.62	67.50	
23	UTTARAKHAND	163.82	157.35	38.19	
24	ANDAMAN & NICOBAR ISLANDS	0.00	0.00	2.68	
25	CHANDIGARH	23.28	23.28	10.48	
26	DADRA & NAGAR HAVELI & DAMAN & DIU	4.45	4.45	7.74	
27	LADAKH	6.23	6.23	4.26	
28	LAKSHADWEEP	0.43	0.43	1.79	
29	ARUNACHAL PRADESH	37.82	36.40	32.88	
30	ASSAM	887.47	682.62	674.70	
31	MANIPUR	10.70	62.98	86.93	
32	MEGHALAYA	115.37	118.86	123.56	
33	MIZORAM	11.44	11.44	24.84	
34	NAGALAND	89.18	89.18	97.33	
35	SIKKIM	2.33	2.59	0.00	
36	TRIPURA	56.21	78.85	101.09	
TOTAL		10762.35	10181.08	10213.44	
